## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

#### PRINCIPAL BENCH

### $\underline{\mathbf{2}^{\mathrm{nd}}\mathrm{FLOOR},\mathrm{M.T.N.L}\;\mathrm{BUILDING},\mathrm{NEAR}\;\mathrm{SCOPE}\;\mathrm{COMPLEX},\mathrm{CGO}\;\mathrm{COMPLEX},\mathrm{NEW}\;\mathrm{DELHI}}$

### **DAILY CAUSE LIST DATED 22.12.2025**

# COURT OF REGISTRAR (HYBRID MODE) 11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 7939 of 2025 in Comp. App. (AT) (Ins) No of 2025	Mahesh B. Khairnar & Anr. Vs. Dhaval Jitendrakumar Mistry & Ors.	Pawan Reley
2.	I.A. No. 7941 of 2025 in Comp. App. (AT) (Ins) No of 2025	Anoop Kumar Wadhera Vs. Indian Bank (erstwhile Allahabad Bank)	Abhinav Sharma

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1.

Notice Board By order -sd/-

2. Website: <a href="https://nclat.nic.in/">https://nclat.nic.in/</a> Assistant Registrar